

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT  
TALUK OFFICE, BAHOUR

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No.01/TOB/A2/COVID-19/2021

Bahour, dt.18.04.2021

**ORDER**

Sub: TOB – COVID-19 – Micro Containment- Restriction in containment zone in Embalam & Karikalampakkam Revenue Village – Reg.

Ref: Circular No.214//DHFWS/2021 Dated:16/04/2021 of Director, Directorate of Health & Family Welfare Services, Puducherry.

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In view of identification of 17 Positive cases of COVID-19 in the Embalam and Karikalampakkam Revenue Village pertaining to this Taluk jurisdiction on 17.04.2021, the following houses have been declared as Containment Zone.

Sl.No.	Revenue Village	Address
1	Embalam	No.6, Balamurugan Nagar Extension, Embalam.
2.	Karikalampakkam	10, V Corss , Rajiv Gandhi nagar, Karikkalampakkam

All vehicular movement, movement of public transport and personnel movement has to be restricted. All roads connecting the containment zone shall be guarded by the police with clear Entry and Exit Points. Movement of persons allowed only for maintaining supply of goods and services and for medical emergencies. A record may be maintained about the details of people moving in and out of perimeter.

The Medical Officer shall carry house to house surveillances by special team and clinical management of all cases as per protocol.


The Commissioner, Nettapakkam Commune Panchayat shall arrange to disinfect the entire area with 1% Sodium Hypochlorite Solution and make mike publicity.



The Revenue Inspector, Nettapakkam Firka shall make necessary arrangement to ensure availability of essentials viz. vegetables, groceries and milk to the people at their locality.

The Executive Engineer (B&R) (South), PWD shall make arrangement for barricading around the containment zone to prevent movement of people. The Revenue Inspector shall identify the location.

Hence, it is requested for appropriate action and continuous monitoring in the containment zone so as to control the spread of the infectious COVID-19 disease.



(A.SURESHRAJ)  
TAHSILDAR  
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INCIDENT COMMANDER

To

1. The Chief Medical Officer, CHC, Karikalampakkam.
2. The Commissioner, Nettapakka Commune Panchayat.
3. The Executive Engineer (B&R) (South), PWD, Puducherry.
4. The Station House Officer, Mangalam Police Station.
5. The Revenue Inspector, Nettapakkam Firka.

Copy Submitted to:

1. The District Collector, Puducherry.
2. The Deputy Collector (Revenue) South, Villianur.
3. The SSP (Law & Order), Puducherry.